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## (2024) 04 MAD CK 0087

## Madras High Court (Madurai Bench)

**Case No:** Criminal Original Petition (MD) No. 5172 Of 2024, Criminal Miscellaneous Petition (MD) No. 4073 Of 2024

Rajsantan And Others

**APPELLANT** 

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Inspector Of Police And Others

RESPONDENT

Date of Decision: April 3, 2024

**Acts Referred:** 

• Indian Penal Code, 1860 - Section 406, 498(A)

Hon'ble Judges: B.Pugalendhi, J

Bench: Single Bench

Advocate: N.Anantha Padmanabhan, M.Thiru Kannan, E.Antony Sahaya Prabahar

**Judgement**